

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 87/(MAH)/2010
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2017

NAME OF THE PARTIES: Jer Rutton Kavasmaneck
V/s.
M/s. Gharda Chemicals Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 & 59 of the Companies Act
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	ABHISHEK ADKE ilb legavis partners Advocate for R-1 to R-5	ADVOCATE	<i>Adke</i>

ORDER

T.C.P. No. 87/397-398/CLB/MB/MAH/2010

At request of the parties, list this matter on 04.04.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial).

Sd/-
V. NALLASENAPATHY
Member (Technical).